

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 155 of 2012 &
I.A. No. 276 of 2012

Dated :15th March, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s. SAL Steel Limited

... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri

Counsel for the Respondent(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.2

ORDER

We have heard the learned counsel for the Appellant as well as the Respondent. The learned counsel for the Appellant has filed his Written Submissions. The learned counsel for the Respondent is directed to file his Written Submissions on or before 22.03.2013 after serving copy on the other side.

Post the matter for Reporting Compliance on **02.04.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/vs